

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1590
TO BE ANSWERED ON 09.02.2026**

E-SHRAM PORTAL

†1590. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the State-wise registration of gig and platform workers in the country on the e-Shram portal is functioning properly and if so, the details thereof;**
- (b) whether the registration of gig and platform workers in Maharashtra on the e-Shram portal has been completed;**
- (c) if so, the details thereof along with the number and details of such registered workers particularly in Parbhani Lok Sabha Constituency, district-wise;**
- (d) whether the Government proposes to extend benefits such as Employees State Insurance (ESI) or Provident Fund (PF) to the registered gig workers and if so, the details thereof;**
- (e) the details of the progress made so far in the implementation of provisions relating to platform-based employment under the Code on Social Security, 2020; and**
- (f) whether the Government proposes to establish a separate social security fund for gig and delivery workers under Central schemes, if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The e-Shram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

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As on 3rd February 2026, over 31.50 crore unorganised workers have already been registered on eShram portal.

State-wise details of platform based gig workers registered on the eShram portal is at annexure-I and district-wise details of platform based gig workers registered on the eShram portal in Maharashtra including Parbhani Lok Sabha Constituency is at annexure-II.

For the first time the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020 which has come into force on 21.11.2025.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability based cover, accident insurance, health and maternity benefits, old age protection, etc. The Code provides for setting up of a Social Security Fund to finance these welfare schemes. The Code also has provisions to constitute a National Social Security Board for the purposes of the welfare of gig workers and platform workers.

Annexure referred to in reply to Part (a) to (f) of the Lok Sabha Unstarred Question No. 1590 for 09.02.2026 regarding “e-Shram Portal” raised by Shri Sanjay Haribhau Jadhav.

State-wise details of platform based gig workers registered on the eShram portal as on 03.02.2026.

S.No.	State/Uts	Registration Count
1	Andaman And Nicobar Islands	195
2	Andhra Pradesh	39,225
3	Arunachal Pradesh	686
4	Assam	27,601
5	Bihar	1,10,024
6	Chandigarh	2,671
7	Chhattisgarh	6,141
8	Delhi	49,648
9	Goa	923
10	Gujarat	34,985
11	Haryana	20,426
12	Himachal Pradesh	1,869
13	Jammu And Kashmir	3,499
14	Jharkhand	15,994
15	Karnataka	37,990
16	Kerala	11,228
17	Ladakh	48
18	Lakshadweep	4
19	Madhya Pradesh	34,895
20	Maharashtra	1,35,324
21	Manipur	695
22	Meghalaya	815
23	Mizoram	147
24	Nagaland	570
25	Odisha	16,855
26	Puducherry	488
27	Punjab	15,356
28	Rajasthan	38,518
29	Sikkim	321
30	Tamil Nadu	32,098
31	Telangana	30,063
32	The Dadra And Nagar Haveli And Daman And Diu	137
33	Tripura	2,063
34	Uttar Pradesh	1,31,273
35	Uttarakhand	6,203
36	West Bengal	54,942

Annexure-II

Annexure referred to in reply to Part (a) to (f) of the Lok Sabha Unstarred Question No. 1590 for 09.02.2026 regarding “e-Shram Portal” raised by Shri Sanjay Haribhau Jadhav.

District-wise details of platform based gig workers registered on the eShram portal in Maharashtra including Parbhani Lok Sabha Constituency as on 03.02.2026.

S.No.	Districts	Registration Count
1	Ahilyanagar	704
2	Ahmednagar	3,148
3	Akola	2,670
4	Amravati	2,745
5	Aurangabad	2,414
6	Beed	5,193
7	Bhandara	802
8	Buldhana	3,288
9	Chandrapur	2,119
10	Chhatrapati Sambhajanagar	1,265
11	Dharashiv	515
12	Dhule	1,188
13	Gadchiroli	839
14	Gondia	936
15	Hingoli	1,242
16	Jalgaon	2,755
17	Jalna	1,257
18	Kolhapur	3,307
19	Latur	4,880
20	Mumbai	4,864
21	Mumbai Suburban	13,142
22	Nagpur	6,210
23	Nanded	2,609
24	Nandurbar	882
25	Nashik	4,485
26	Osmanabad	1,341
27	Palghar	3,674
28	Parbhani	2,645
29	Pune	15,982
30	Raigad	3,764
31	Ratnagiri	2,390
32	Sangli	2,197
33	Satara	8,697
34	Sindhudurg	866
35	Solapur	2,164
36	Thane	12,103
37	Wardha	1,385
38	Washim	1,755
39	Yavatmal	2,902
